# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

#### **LOK SABHA**

## UNSTARRED QUESTION NO. 3763. TO BE ANSWERED ON WEDNESDAY, THE 11<sup>TH</sup> DECEMBER, 2019.

#### **IT PATENT**

#### 3763. SHRI JAYANT SINHA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) the number of international Information Technology (IT) patent requests filed by Indian citizens in the year 2018-2019 and the country's rank globally in patents filed in the IT sector;
- (b) whether the Government is taking measures to encourage patent filing by individuals or organisations in the IT sector, and if so, the details thereof; and
- (c) the number of functional startup incubation centres, State/UT-wise and the number of technological startups incubated by the Government so far, State/UT-wise?

#### **ANSWER**

### वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a): As per information available with Controller General of Patents, Designs and Trade Marks (CGPDTM), a total of 5,852 requests seeking permission for filing applications outside India were received during 2018-19. Out of this, 3,522 requests were from Information Technology (IT) sector.

Further, 966 International applications under Patent Cooperation Treaty (PCT) were filed during 2018-19 by Indian applicants at Indian Patent Office with a request to forward the same to World Intellectual Property Organization (WIPO). Besides, 1,061 International applications under PCT were filed by Indian applicants directly to WIPO.

India's ranking in PCT Filing is 13<sup>th</sup> during the year 2018 as per WIPO Report.

(b): As a measure to encourage patent filing by individuals and organizations, awareness programmes and workshops on creation, protection, management and enforcement of IPRs are regularly organised by Cell for Intelectual Property Rights Promotion and Management (CIPAM), Rajiv Gandhi National Institute of Intellectual Property Management (RGNIIPM) and the office of Controller General of Patents, Designs and Trade Marks (CGPDTM) with collaboration with Ministry of Micro Small and Medium Enterprises (MSME),

industry associations, universities, colleges, schools, Law Enforcement Authorities and Judiciary for the benefit of various types of stakeholders.

National and international symposia/ seminar/ workshops, roving seminars on Intellectual Property are conducted in collaboration with WIPO and Foreign Patent Offices to facilitate the Indian stakeholders to protect their IPRs on the global platform.

(c): As per the information available with Department for Promotion of Industry and Internal Trade (DPIIT), State/UT-wise functioning incubation centres are as under:

S.No.	State	Number of Incubators and Accelerators
1	Tamil Nadu	66
2	Karnataka	42
3	Kerala	36
4	Uttar Pradesh	31
5	Rajasthan	30
6	Telangana	30
7	Delhi	22
8	Gujarat	21
9	Madhya Pradesh	21
10	Maharashtra	21
11	Odisha	18
12	Andhra Pradesh	12
13	Punjab	12
14	Goa	8
15	West Bengal	6
16	Assam	5
17	Haryana	5
18	Jammu & Kashmir	4
19	Jharkhand	3
20	Chhattisgarh	2
21	Mizoram	2
22	Bihar	1
23	Chandigarh	1
24	Nagaland	1
25	Pondicherry	1
26	Sikkim	1
27	Tripura	1
28	Uttarakhand	1

The list of technological start-ups incubated by Government, State/UT-wise, is not centrally compiled.

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